

**GOVERNMENT OF INDIA  
SKILL DEVELOPMENT, ENTREPRENEURSHIP, YOUTH AFFAIRS AND SPORTS  
LOK SABHA**

UNSTARRED QUESTION NO:1821  
ANSWERED ON:22.07.2014  
ACCOMMODATION TO SPORTSPERSONS  
Mahajan Smt. Poonam

**Will the Minister of SKILL DEVELOPMENT, ENTREPRENEURSHIP, YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) whether the Government is aware about poor condition of accommodations provided to sportspersons participating in university level tournaments in the country;
- (b) if so, the details thereof;
- (c) whether the Government has received any complaint of abuse/misbehavior from women sportspersons participating in Inter-University tournaments in the country; and
- (d) if so, the details thereof and reaction of the Government thereto?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR SKILL DEVELOPMENT, ENTREPRENEURSHIP, YOUTH AFFAIRS AND SPORTS (SHRI SARBANANDA SONOWAL)

(a) & (b) Madam, 'Sports' is a State subject. The primary responsibility for development and promotion of a sports discipline including organizing the events rests with the concerned Sports Federation and the State Governments. Government of India only supplements the efforts of the National Sports Federations (NSFs) by providing financial assistance for organizing national championships and participation in competitions abroad etc. as per the provisions of the 'Scheme of Assistance to NSFs'.

The Association of Indian Universities (AIU) organizes university level tournaments through its member institutions which make the arrangements including providing accommodation. Government only gives financial assistance to AIU for organizing such events.

In the past, the poor condition of accommodation for participants of inter-university championships came to the notice of this Ministry when one of the participants filed a case CWP No. 9157 of 2010 before the High Court of Punjab and Haryana at Chandigarh raising this matter.

- (c) No such case has been brought to notice.
- (d) Does not arise.